

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO.2236
TO BE ANSWERED ON 15th DECEMBER, 2023**

SUBSTANDARD FOOD SAMPLES

2236. SHRIMATI JYOTSNA CHARANDAS MAHANT:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the number of food samples tested by the Government during the last three years and the number of samples found substandard, State/UT-wise and year-wise including Chhattisgarh;
- (b) the details of the action taken/proposed to be taken by the Government against the business owners of the said substandard food samples, State/UT-wise including Chhattisgarh;
- (c) whether there has been shortage of manpower and equipments in State Food Testing Laboratories in the country; and
- (d) if so, the details thereof and the corrective measures taken/proposed to be taken in this regard?

ANSWER

**THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY
WELFARE
(DR. BHARATI PRAVIN PAWAR)**

(a) to (d): The implementation and enforcement of provisions under Food Safety and Standards (FSS) Act, 2006 primarily lies with the State/UT Governments. However, to address the shortage of manpower and equipment in the State Food Laboratories (SFL), FSSAI is implementing a Central Sector Scheme named “*Strengthening of Food Testing System in the Country including provision of Mobile Food Testing Labs* (SOFTeL) under which State Food Testing Laboratories (SFTLs) are provided funds for setting up lab with basic lab equipment, installation of high end equipment and establishing microbiology lab. FSSAI has also provided grants to States for National Accreditation Board for Testing and Calibration Laboratories (NABL) accreditation, Certified Reference Materials, Consumables and for hiring contractual manpower. To extend reach of basic testing facilities even in remote areas, FSSAI has provided mobile food testing labs called Food Safety on Wheels (FSWs). During the period from 2016-17 to 2022-23, FSSAI has released total funds of Rs 613.67 crores under SoFTeL to the stakeholders (State/SFTLs/Referral laboratory).

Ministry of Food Processing Industries (MoFPI) has informed it is implementing a scheme namely Food Safety & Quality Assurance Infrastructure under Pradhan Mantri Kisan SAMPADA Yojana (PMKSY) to assist the Setting-up/Up-gradation of Food Testing Laboratories in the country.

Based on the information received from the states/UTs, state-wise details of various kinds of food samples analyzed, found non-conforming and action taken during last three years is at Annexure-I, Annexure-II and Annexure-III.

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State-wise details of various kinds of food samples analyzed, found non-conforming and action taken during 2020-21

S. No.	Name of State/UT	No. of Samples Analyzed	Total number of Samples found non-conforming	Civil Cases		Criminal Cases	
				No. of Cases Launched	No of Cases decided	No. of Cases Launched	No of Cases decided
1	Andaman & Nicobar Island	700	0	16	16	0	0
2	Andhra Pradesh	2329	383	223	291	31	8
3	Arunachal Pradesh	169	15	1	15	1	0
4	Assam	672	109	39	11	2	0
5	Bihar	1224	144	100	55	12	0
6	Chandigarh	292	32	42	54	15	0
7	Chhattisgarh	834	165	246	163	28	0
8	Dadara & Nagar Haveli and Daman & Diu	75	1	11	11	0	0
9	Delhi	1509	214	243	30	66	58
10	Goa	329	31	1	2	0	0
11	Gujarat	13284	1056	899	543	41	11
12	Haryana	2596	696	651	481	103	1
13	Himachal Pradesh	1568	420	204	34	14	5
14	Jammu & Kashmir	4094	871	1554	330	32	2
15	Jharkhand	581	216	204	54	65	0
16	Karnataka	5217	319	151	21	47	4
17	Kerala	6971	1020	422	445	274	7
18	Ladakh	0	0	18	18	0	0
19	Lakshadweep	0	0	0	0	0	0
20	Madhya Pradesh	10886	2162	2228	1896	126	29
21	Maharashtra	4733	874	911	307	795	80
22	Manipur	235	19	4	5	0	0
23	Meghalaya	48	0	0	0	0	0
24	Mizoram	23	2	0	0	0	0
25	Nagaland	60	1	0	0	0	0
26	Odisha	1037	272	131	96	33	0
27	Puducherry	5	1	22	20	0	0
28	Punjab	6721	873	966	972	64	7
29	Rajasthan	7343	2054	584	337	56	0
30	Sikkim	32	0	0	0	0	0
31	Tamil Nadu	10766	3443	1463	1368	557	235
32	Telangana	894	98	44	22	14	0

33	Tripura	17	6	0	0	0	0
34	Uttar Pradesh	20613	12479	12514	7810	1486	72
35	Uttarakhand	905	255	285	118	6	0
36	West Bengal	1067	116	18	7	1	1

State-wise details of various kinds of food samples analyzed, found non-conforming and action taken during 2021-22.

S. No.	Name of State/UT	No. of Samples Analysed	No. of Samples found Non-Conforming		Details of Civil Cases		Details of Criminal Cases	
			From Samples lifted in previous year	From samples lifted and analysed this year	No. of Cases Launched	No of Cases decided	No. of Cases Launched	No of Cases decided
1	Andaman & Nicobar Islands	850	0	4	6	5	0	0
2	Andhra Pradesh	5290	5	528	271	484	41	6
3	Arunachal Pradesh	108	1	1	0	0	1	0
4	Assam	520	2	64	25	5	3	0
5	Bihar	555	17	0	23	75	9	0
6	Chandigarh	388	1	27	95	60	61	1
7	Chhattisgarh	1436	20	160	118	90	39	6
8	Dadra Nagar Haveli & Daman & Diu	234	0	0	10	7	0	0
9	Delhi	1956	5	213	196	89	48	27
10	Goa	200	0	14	9	2	4	0
11	Gujarat	13663	67	757	626	668	79	14
12	Haryana	4235	96	1086	587	78	60	21
13	Himachal Pradesh	1745	14	294	248	249	15	0
14	Jammu & Kashmir	8109	240	1495	2244	1931	34	4
15	Jharkhand	175	0	85	67	42	15	8
16	Karnataka	5844	0	150	147	125	13	0
17	Kerala	7855	64	861	599	237	361	10
18	Ladakh	47	0	19	19	12	0	0
19	Lakshadweep	0	0	0	0	0	0	0
20	Madhya Pradesh	16059	889	2011	2786	2030	169	72
21	Maharashtra	9580	320	1134	1587	787	272	12
22	Manipur	236	0	3	0	1	0	1
23	Meghalaya	70	0	5	0	0	0	0
24	Mizoram	0	0	0	0	0	0	0
25	Nagaland	127	0	14	5	0	0	0
26	Odisha	1168	0	260	63	52	43	0
27	Puducherry	5	0	2	2	2	0	0
28	Punjab	6768	0	1059	784	0	63	8

29	Rajasthan	10386	0	2891	1125	626	33	1
30	Sikkim	66	5	0	4	0	0	0
31	Tamil Nadu	16363	1033	2745	3121	2884	837	360
32	Telangana	3077	0	353	281	77	32	0
33	Tripura	31	0	0	0	0	0	0
34	Uttar Pradesh	21987	5372	7781	13221	8585	2694	118
35	Uttarakhand	2511	205	355	574	182	13	1
36	West Bengal	2701	67	140	63	52	7	1

State-wise details of various kinds of food samples analyzed, found non-conforming and action taken during 2022-23.

S. No.	Name of State/UT	No. of Samples Analyzed	No. of Samples found Non-Conforming during the year	Details of Civil Cases		Details of Criminal Cases	
				No. of Cases Launched	No of Cases decided	No. of Cases Launched	No of Cases decided
1	Andaman & Nicobar Islands	1200	46	51	58	0	0
2	Andhra Pradesh	3607	314	562	339	88	12
3	Arunachal Pradesh	258	11	0	0	0	0
4	Assam	602	99	35	0	39	0
5	Bihar	2935	92	42	39	9	0
6	Chandigarh	473	64	41	27	9	8
7	Chhattisgarh	1468	96	152	119	32	8
8	Dadra Nagar Haveli & Daman & Diu	164	10	16	13	1	0
9	Delhi	3133	255	192	86	62	10
10	Goa	699	103	11	11	0	0
11	Gujarat	14562	978	2,981	547	48	24
12	Haryana	4445	1425	1,333	915	126	35
13	Himachal Pradesh	2720	729	332	93	9	1
14	Jammu & Kashmir	13502	1195	1581	1592	20	15
15	Jharkhand	943	370	125	44	31	8
16	Karnataka	3416	322	239	191	23	15
17	Kerala	8533	1362	517	454	346	33
18	Ladakh	220	6	25	23	0	0
19	Lakshadweep	0	0	0	0	0	0
20	Madhya Pradesh	12507	2092	2,444	1908	166	71
21	Maharashtra	11077	1340	1,384	198	300	5
22	Manipur	169	4	0	0	0	0
23	Meghalaya	409	41	0	0	0	0
24	Mizoram	140	0	0	0	0	0
25	Nagaland	109	6	0	0	0	0
26	Odisha	1368	367	145	47	116	0
27	Puducherry	0	0	0	0	0	0

28	Punjab	8179	1724	855	1404	65	5
29	Rajasthan	13184	3965	3,225	2435	189	4
30	Sikkim	279	0	11	4	0	0
31	Tamil Nadu	24188	7924	4,572	3714	732	678
32	Telangana	4809	894	677	315	84	0
33	Tripura	31	8	0	0	0	0
34	Uttar Pradesh	30140	18108	15,455	13148	2272	251
35	Uttarakhand	1839	342	561	507	24	5
36	West Bengal	6203	334	532	233	27	0